

FORM A
PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
LENDINGKART ACCOUNT AGGREGATOR PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Lendingkart Account Aggregator Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17/12/2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Mumbai – I
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67100MH2019PTC334553
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office 3 Connekt, 401/B, 4th Floor, Silver Utopia, Cardinal Gracious Road, Andheri East Mumbai Suburban, Sahargaon, Mumbai-400099, Maharashtra.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20.03.2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Manoj Sehgal Regd Mail ID: Manojsehgal_1121@yahoo.co.in Mail ID for communication: liquidator.lendingkart@gmail.com Flat 71, Tower Acacia 2, Vatika City, Sector 49, Gurugram-122018. 9312010519 IBBI/IPA-002/IP-N00108/2017-18/10256
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19.04.2026

Notice is hereby given that the Lendingkart Account Aggregator Private Limited has commenced voluntary liquidation on 20.03.2026.

The stakeholders of Lendingkart Account Aggregator Private Limited are hereby called upon to submit a proof of their claims, on or before 19.04.2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Manoj Sehgal

Liquidator

Date and Place: 22.03.2026, Gurugram